

(c) The entire length of the road is expected to be made motorable by the end of March 1966.

Dehar-Tattapani Road

2251. Shri Hem Raj: Will the Minister of Transport and Communications be pleased to state:

(a) the stage of construction that the Dehar-Tattapani-Rampur-Bushahar road has been reached;

(b) the amount of money that has been spent on it so far and the amount that is proposed to be spent in 1962-63; and

(c) by what time it will be completed?

The Minister for Transport and Communications (Shri Jagjivan Ram):

(a) to (c). A statement is laid on the Table of the House. [See Appendix III, annexure No. 64].

Sheep-Breeding and Woollen Research Centre in Madras

2252. Shri Malaichami: Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is a proposal to start one sheep-breeding and woollen research Centre at Kodaikanal, Madras State; and

(b) if so, the progress effected so far in the starting of the Centre?

The Minister of State in the Minister of Food and Agriculture (Dr. Ram Subhag Singh) (a) Yes. It has been decided to establish a sub-station of the Central Sheep & Wool Research Institute near Kodaikanal.

(b) Preliminary surveys, sanctions and location of the sub-station are in progress.

Cow Dung

2253. Shri S. P. Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are aware that enormous quantity of cow dung

is burnt each year by the farmers as fuel for cooking purposes, when the same could be used for making compost and farmyard manure; and

(b) if so, what steps are proposed to be taken to stop this wastage of organic manure, which is so very essential for increasing the productivity of our agricultural land?

The Deputy Minister in the Ministry of Food Agriculture (Shri A. M. Thomas): (a) Yes.

(b) The State Governments/Union Territory Administrations have at the initiative of the Government of India, taken the following measures to ensure utilisation, to the maximum extent possible, of the available Local Manurial Resources including cow dung:

(i) A scheme for Larger and Better Utilisation of Local Manurial Resources including cow dung for compost production in rural areas has been included by the State Governments etc. in their State Plans. Under this scheme farmers are trained in the technique of utilising the Local Manurial Resources including cow dung and farm yard wastes for compost production.

(ii) To counteract the practice of burning cow dung for fuel purposes, steps are being taken to popularise the installation of cow dung gas plants. Arrangements are being made for installation, at each of the hundred extension training centres, of a cow dung gas plant for demonstrating its usefulness to the villagers in the adjoining areas.

(iii) To reduce the use of cow dung for fuel purposes and to meet the shortage of firewood, a scheme on Farm Forestry has been included in the Third Plan. Under this

Scheme quick growing fuel plantations will be raised on village common and waste lands with the active help of the Community Development Organization and the State Agricultural Departments. Plantations are proposed to be raised with the voluntary labour of the village people. The State Forest Department will provide necessary planting material for raising nurseries and technical advice.

उत्तर प्रदेश में बिजली की कमी

२२५४. श्री बाल्मीकी : क्या सिंचाई और वद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सरकार की जानकारी में है कि उत्तर प्रदेश में बिजली की कमी अनुभव की जा रही है ; और

(ख) यदि हां, तो बिजली की अधिकता लाने की दिशा में क्या कदम उठाया जा रहे हैं ?

सिंचाई और वद्युत् मंत्रालय में राज्य-मंत्री (श्री अल्लोसन) : (क) जी, हां । उत्तर प्रदेश के कुछ इलाकों में बिजली की कमी है ।

(ख) उत्तर प्रदेश की तृतीय पंच वर्षीय योजना में कई विद्युत् परियोजनायें सम्मिलित की गई हैं । इन स्कीमों के लिये १०८.३५ करोड़ रुपये की योजना जी व्यवस्था की गई है ।

दिल्ली के किसान

२२५५. श्री सुरज मल : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि

(क) लगान न देने के कारण दिल्ली संघ राज्य-क्षेत्र में १९६०-६१ में कितने किसान गिरफ्तार किये गये

(ख) इनमें से कितने किसानों को दंडित किया गया ;

(ग) क्या यह सच है कि इनमें से अनेक किसानों के पास अलाभकर जमीनें हैं ; और

(घ) क्या जो किसान जेल भेजे गये थे उनके परिवारों के भरण-पोषण के लिये सरकार ने कोई व्यवस्था की थी ?

खाद्य और कृषि मंत्रालय के राज्य-मंत्री (डा० राम सुभग सिंह) (क) एक ।

(ख) कोई नहीं, क्योंकि गिरफ्तारी के पश्चात् शीघ्र ही अदायगी कर दी गई ।

(ग) गिरफ्तार किये गये व्यक्ति के पास अलाभकर जमीन थी ।

(घ) उपरोक्त (ख) के अनुसार प्रश्न ही नहीं होता ।

Ongole Breed Bulls

2256. **Shri M. N. Swamy:** Will the Minister of Food and Agriculture be pleased to state:

(a) which are the countries that import Ongole breed bulls;

(b) the amount received through this transaction during the last five years; and

(c) the total number of cattle exported during the same period?

The Deputy Minister of Food (Shri A. M. Thomas): (a) and (b). The only country which has imported Ongole breed of bulls during the last five years, is Brazil. Five bulls were imported by them at a total cost of Rs. 26,000. The Government of India also presented four bulls of the same breed at a total cost of Rs. 4,240 to Cambodia under the Colombo Plan. Brazil has also recently purchased nine more Ongole breed of bulls at a total cost of Rs. 12,200 and these are now awaiting shipment